CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH: ALLAHABAD

Civil Misc. Contempt Petition No.128 of 2007. in Original Application No.1581of 2001

Allahabad, this the 27th day of November, 2007.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman Hon'ble Mr. K.S. Menon, Member-A

Ashok Kumar, aged about 34 years, Son of Late Shri Ram Nath, Resident of Village Mahin P.O. Jhunsi District- Allahabad.

...Applicant.

(By Advocate : Shri Rakesh Verma)

<u>Versus</u>

 Shri Surendra Kumar, M.G. O.S. (AOC), Central Command, Ordnance Depot Headquarters, Lucknow.

 Shri J.P. Tripathi, Commandant, Ordnance Depot Fort, Allahabad.

...Respondents.

(By Advocate : Shri Anil Dwivedi)

ORDER

By Hon'ble Mr. Justice Khem Karan, V.C.

Shri Anil Dwivedi, learned counsel for the respondents has filed compliance report.

2. Learned counsel for the applicant has stated that by passing the order dated 23.7.2007 (Annexure-3 to the reply) the respondents have complied with the direction issued by this Tribunal in OA No.1581/01. He says that since the respondents have rejected the applicant's claim, he wants to challenge the order-dated 23.7.2007 by filing appropriate petition.

3. We think this contempt petition deserves to be dropped and notice issued to the respondents be discharged with liberty to the applicant to challenge the order dated 23.7.2007 before appropriate forum. Ordered accordingly.

Member-A 27.11.07

Vice-Chairman

RKM/